

**2019**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**No. 2706-A**

**Dated, Calcutta, the 14<sup>th</sup> May, 2019**

**From :** Sri Bibhas Ranjan De,  
Registrar (Judicial Service),  
High Court, Appellate Side,  
Calcutta.

**To :** (1) All the District Judges of West Bengal,  
Including Andaman & Nicobar Islands.  
(2) The Chief Judge, City Sessions Court, Calcutta  
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

**Sub:** *Direction for the eligible 96 (ninety-six) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/ Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2019.*

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 2506-RG dated 14.05.2019, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2018-2019 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 30.05.2019 positively.**

Yours faithfully,

**Sd/-**  
**Registrar (Judicial Service)**

**MEMO NO. 2707-A**

Copy forwarded to Sri Anirban Chatterjee, placed on deputation as Law Officer, Transport Directorate, Government of West Bengal, Paribahan Bhawan-II, Kasba, Kolkata-700 107 for information. He is requested to submit the Judgements in the mode and manner as stipulated above and ensure that the same should reach the office of the undersigned **on or before 30.05.2019 positively.**

High Court, Civil

Dated the 14<sup>th</sup> May, 2019

**Sd/-**  
**Registrar (Judicial Service)**

**2019**  
**HIGH COURT, APPELLATE SIDE,**  
**CALCUTTA**

**NOTIFICATION**

**No. 2506-RG**

**The 14<sup>th</sup> May, 2019**

In continuation of the Hon'ble Court's earlier Notification bearing no. 2318-R (JS), dated 23.04.2018, it is further notified for general information of all concerned that the following 96 (ninety-six) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2019.

**The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2018-2019, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the Ld. Registrar (Judicial Service) on or before 30.05.2019 (4.45 p.m.), positively.**

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	<b>Shri Ramaprasad Ghosh</b>	Civil Judge (Junior Division), Kalyani, Nadia
2.	<b>Sri Indrajit Deb</b>	Municipal Magistrate, 3 <sup>rd</sup> Court, Calcutta
3.	<b>Smt. Alakananda Sarkar</b>	Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta
4.	<b>Sri Indranil Ray</b>	Registrar-cum-Metropolitan Magistrate, 7 <sup>th</sup> Court, Calcutta
5.	<b>Sri Prosenjit Bose</b>	Municipal Magistrate, 2 <sup>nd</sup> Court, Calcutta
6.	<b>Smt. Uma Banerjee Singha Roy</b>	Civil Judge (Junior Division), Addl. Court, Suri, Birbhum
7.	<b>Smt. Kalyani Jogasarma</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Rampurhat, Birbhum
8.	<b>Smt. Eden Lamasaa (S.T.)</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Asansol, Paschim Bardhaman
9.	<b>Sri Somak Das</b>	Metropolitan Magistrate, 22 <sup>nd</sup> Court, Calcutta
10.	<b>Smt. Nita Sarkar</b>	Metropolitan Magistrate, 5 <sup>th</sup> Court, Calcutta
11.	<b>Sri Jyotirmoy Bhattacharjee</b>	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta
12.	<b>Sri Binod Mahato (S.C.)</b>	Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta
13.	<b>Smt. Urmi Sinha</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Purulia
14.	<b>Sri Subhra Kanti Dhar</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhliganj, Coochbehar U.O.T. as Judicial Magistrate, 3 <sup>rd</sup> Court, Sadar, Coochbehar
15.	<b>Sri Debasish Panja</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Bolpur, Birbhum
16.	<b>Md. Ruknuddin</b>	Civil Judge (Junior Division), Dantan, Paschim Medinipur
17.	<b>Sri Kuntal Chatterjee</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Bankura
18.	<b>Smt. Moumita Roy</b>	Metropolitan Magistrate, 11 <sup>th</sup> Court, Calcutta
19.	<b>Sri Pradip Bandyopadhyay</b>	Civil Judge (Junior Division), Tehatta, Nadia
20.	<b>Smt. Arkabрати Neogi</b>	Metropolitan Magistrate, 19 <sup>th</sup> Court, Calcutta
21.	<b>Smt. Mala Chakraborty</b>	Metropolitan Magistrate, 20 <sup>th</sup> Court, Calcutta
22.	<b>Smt. Aliva Roy</b>	Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta
23.	<b>Sri Sumitava Ghosh</b>	Metropolitan Magistrate, 21 <sup>st</sup> Court, Calcutta
24.	<b>Sri Sunil Kumar Sharma</b>	Metropolitan Magistrate, 16 <sup>th</sup> Court, Calcutta
25.	<b>Sri Smarajit Roy</b>	Metropolitan Magistrate, 12 <sup>th</sup> Court, Calcutta
26.	<b>Smt. Juin Dutta</b>	Principal Magistrate, JJB, Howrah U.O.T. as Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Purulia

27.	<b>Sri Rupendra Nath Bose</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mungpoo, Darjeeling
28.	<b>Smt. Keya Mandal (Raha) (S.C.)</b>	Metropolitan Magistrate, 13 <sup>th</sup> Court, Calcutta
29.	<b>Sri Gautam Kumar Nag (S.C.)</b>	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta
30.	<b>Smt. Neelam Sashi Kujur (S.T.)</b>	Metropolitan Magistrate, 8 <sup>th</sup> Court, Calcutta
31.	<b>Smt. Arpita Hira (S.C.)</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Kandi, Murshidabad
32.	<b>Sri Sangram Saha@ Goutam Saha (S.C.)</b>	Metropolitan Magistrate, 6 <sup>th</sup> Court, Calcutta
33.	<b>Smt. Stotri Saha (S.C.)</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Baruipur, South 24-Parganas
34.	<b>Smt. Rinjee Doma Lama (S.T.)</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Maldah
35.	<b>Sri Sourav Subba (S.T.)</b>	Metropolitan Magistrate, 4 <sup>th</sup> Court, Calcutta
36.	<b>Smt. Sanghamitra Chatterjee (Surname being changed)</b>	Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta
37.	<b>Sri Koustuv Mukhopadhyay</b>	Metropolitan Magistrate, 9 <sup>th</sup> Court, Calcutta
38.	<b>Smt. Dyuti Roy</b>	Leave Reserve Officer, Purba Bardhaman
39.	<b>Sri Anirban Chatterjee</b>	Law Officer, Transport Directorate, West Bengal
40.	<b>Smt. Manika Chatterjee (nee Saha)</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Sadar, Purba Bardhaman
41.	<b>Sri Sanjib Roy</b>	Judicial Magistrate, Jhargram, Paschim Medinipur
42.	<b>Smt. Sumana Garain</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Malda
43.	<b>Sri Souvik De</b>	Metropolitan Magistrate, 4 <sup>th</sup> Court, Calcutta
44.	<b>Smt. Tamali Ghosh</b>	Civil Judge (Junior Division), Addl. Court, Sadar, Coochbehar U.O.T. as Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Coochbehar
45.	<b>Smt. Priyanka Bose</b>	Civil Judge (Junior Division), Addl. Court, Serampore, Hooghly
46.	<b>Smt. Atri Chanda</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Barasat, North 24-Parganas
47.	<b>Smt. Sunanda De Sarkar</b>	Civil Judge (Junior Division), 4 <sup>th</sup> Court, Sadar, Howrah
48.	<b>Sri Arindam Chakraborty-I</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Lalbagh, Murshidabad
49.	<b>Sri Sachindra Mohan Bhowmick</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Alipore, South 24-Parganas
50.	<b>Smt. Ishita Ray</b>	Principal Magistrate, Juvenile Justice Board, Howrah
51.	<b>Smt. Suchitra Deb</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Katwa, Purba Bardhaman
52.	<b>Md. Mohibulla</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Sadar, Purulia
53.	<b>Sri Himanil Bhattacharjee</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Jalpaiguri U.O.T. as Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Paschim Medinipur
54.	<b>Sri Indraneel Chakraborty</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Sealdah, South 24-Parganas
55.	<b>Smt. Anamitra Bhattacharya</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Sadar, Howrah
56.	<b>Sri Jayanta Bhattacharya</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Jangipur, Murshidabad
57.	<b>Smt. Sanghamitra Debnath</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Krishnagar, Nadia
58.	<b>Smt. Manikuntala Roy</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Bolpur, Birbhum
59.	<b>Sri Sudipta Sarkar</b>	Judicial Magistrate-cum- Civil Judge (Junior Division), 1 <sup>st</sup> Court, Port Blair, Andaman & Nicobar Islands
60.	<b>Sri Gourab Sen</b>	Judicial Magistrate, Railway Court, NJP, Jalpaiguri
61.	<b>Smt. Sremoyee Chakraborty</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Sadar, Malda
62.	<b>Smt. Leena Chatterjee</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Sadar, Bankura
63.	<b>Sri Soumya Chatterjee</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Suri, Birbhum
64.	<b>Sri Rajib Singh</b>	Judicial Magistrate, Railway Court, Howrah

65.	<b>Smt. Nilanjana Ghosh</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Ranaghat, Nadia
66.	<b>Sri Nirnaya Tamang (ST)</b>	Civil Judge (Junior Division)-cum-Judicial Magistrate, Toofanganj, Coochbehar
67.	<b>Sri Pukar Pradhan (BC)</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Alipurduar, Jalpaiguri
68.	<b>Sri Dibyendu Nath (BC)</b>	Judicial Magistrate, Sadar, Darjeeling
69.	<b>Smt. Kanika Roy (SC)</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Alipore, South 24-Parganas
70.	<b>Sri Gourab Ghosh (BC)</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Diamond Harbour, South 24-Parganas
71.	<b>Smt. Susmita Khan (SC)</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Sadar, Malda
72.	<b>Sri Asimananda Mandal (SC)</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Krishnagar, Nadia U.O.T. as Judicial Magistrate, Sadar, Kalimpong
73.	<b>Sri Amit Sarkar (SC)</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Bishnupur, Bankura
74.	<b>Sri Debasish Barman (SC)</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Alipore, South 24-Parganas
75.	<b>Smt. Tshering Yangchen Lepcha (ST)</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Jangipur, Murshidabad
76.	<b>Smt. Tashi Chetan Sherpa (ST)</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Asansol, Paschim Bardhaman
77.	<b>Sri Tashi Phuntsok (ST)</b>	Civil Judge (Junior Division), Raghunathpur, Purulia
78.	<b>Smt. Anusha Lama (ST)</b>	Judicial Magistrate, 6 <sup>th</sup> Court, Sealdah, South 24-Parganas
79.	<b>Smt. Chirasree Banerjee</b>	Civil Judge (Junior Division), 4 <sup>th</sup> Court, Sealdah, North 24-Parganas
80.	<b>Sm. Arfa Yasmin</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Sealdah, South 24-Parganas
81.	<b>Smt. Parijat Kumar</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Tamruk, Purba Medinipur
82.	<b>Sri Swarup Kumar Chakraborty</b>	Judicial Magistrate, 4 <sup>th</sup> Court, Serampore, Hooghly
83.	<b>Sri Sohan Mukhopadhyay</b>	Judicial Magistrate, Dubrajpur, Birbhum U.O.T. as Civil Judge (Junior Division), 6 <sup>th</sup> Court, Sadar, Howrah
84.	<b>Sri Saurav Dey</b>	Civil Judge (Junior Division), 3 <sup>rd</sup> Court, Baruipur, South 24-Parganas
85.	<b>Smt. Sharmistha Nag (Paul)</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Barrackpore, North 24-Parganas
86.	<b>Sm. Payel Banerjee - I</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Sadar, Paschim Medinipur
87.	<b>Smt. Suparna Roy - III</b>	Civil Judge (Junior Division), 2 <sup>nd</sup> Court, Uluberia, Howrah
88.	<b>Sri Koushik Kundu</b>	Judicial Magistrate, 7 <sup>th</sup> Court, Sadar, Bankura
89.	<b>Sri Nilanjan Paladhi</b>	Civil Judge (Junior Division), Kalna, Purba Bardhaman
90.	<b>Sri Sourav Kumar Jana Roy</b>	Judicial Magistrate, 1 <sup>st</sup> Court, Sadar, Howrah
91.	<b>Smt. Khaleda Mannan</b>	Judicial Magistrate, 2 <sup>nd</sup> Court, Sadar, Howrah
92.	<b>Sm. Keya Sarkar</b>	Civil Judge (Junior Division), Balurghat, Dakshin Dinajpur U.O.T. as Judicial Magistrate, 2 <sup>nd</sup> Court, Islampur, Uttar Dinajpur
93.	<b>Sri Atanu Mondal</b>	Civil Judge (Junior Division), 1 <sup>st</sup> Court, Krishnagar, Nadia
94.	<b>Sri Soumyajit Bhattacharjee</b>	Registrar, PSC Court, Calcutta
95.	<b>Smt. Pritamana Nanda</b>	Judicial Magistrate, 3 <sup>rd</sup> Court, Sadar, Howrah
96.	<b>Sm. Namrata Singh</b>	Judicial Magistrate, 5 <sup>th</sup> Court, Sadar, Bankura

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

**Sd/-**  
**Registrar General-cum-**  
**Secretary, Selection Board**